

T.C.P No. 98/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017


NAME OF THE PARTIES: Ms. Pratima Arun Parekh
V/s.
M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Nikita Vaidhan , Advocate i/b Kanga & Co for Petitioners		
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2	Jitendra Jain i/b Yogesh Adhia for Resp. 2		
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3-	Rishav Jain ib IC Legal for Res. 2,3,5,6,7,8,9, 11-13		
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ORDER
TCP No.98/397-398/NCLT/MB/MAH/2013

For the parties have reported that settlement talks are in progress, list
this matter for reporting settlement on 2.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)